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**Natarajan (Deceased) And Others Vs Padmalakshmi**

**Civil Revision Petition (PD) No. 4316, 4317 Of 2014, Miscellaneous Petition No. 1 Of 2014**

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**Court:** Madras High Court

**Date of Decision:** July 23, 2019

**Acts Referred:**

Constitution Of India, 1950 " Article 227#Code Of Civil Procedure, 1908 " Section 148, Order 6 Rule 17, Order 22 Rule 4, Order 22 Rule 10a#Madras City Tenants Protection Act, 1921 " Section 3, 9#Limitation Act, 1963 " Section 5

**Citation:** (2019) 6 Mad LJ 489

**Hon'ble Judges:** Abdul Quddhose, J

**Bench:** Single Bench

**Advocate:** G.Dilip Kumar, K.Prabhakaran

**Final Decision:** Dismissed

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**Judgement**